NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1320/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

×

Shrikant Poddar

V/s.

Karanja Terminal & Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
49	DRASTI	RJANI Adv foel Applicant	Dejami

COMMON ORDER C.P. No.1320/I&BC/NCLT/MB/MAH/2017 C.P. No.1321/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. By the Order of the Bench adjourned to **09.01.2018**.

Sd/

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M.K. SHRAWAT Member (Judicial)

BHASKARA PANTULA MOHAN Member (Judicial)

13.12.2017 _{Aah}